

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5794
ANSWERED ON:02.05.2003
ATM OF SBI
BRIJBHUSHAN SHARAN SINGH

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of ATM centres opened by the State Bank of India in the National Capital Territory of Delhi;
- (b) the names of places where these have been opened;
- (c) the criterion fixed by the State Bank of India for installing ATM in Delhi;
- (d) whether ATM centres have also been opened flouting the criterion;
- (e) if so, the reasons therefor; and
- (f) the action taken against the guilty officers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) to (f) The information is being collected and will be laid on the Table of the House.